

(SHRI ASHOK GEHLOT) : Sir, I beg to lay on the Table : (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-321/91]

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The Ministry of Surface Transport, Internal Work Study Unit (Research Assistant) Recruitment Rules, 1991 and Annual Report of and Review on the working of Pepsu Road Transport Corporation, Patiala for 1988-89 etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : Sir, I beg to lay on the Table—

- (1) A copy of the Ministry of Surface Transport, Internal work Study Unit (Research Assistant) Recruitment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 426 in Gazette of India dated the 20th July, 1991 issued under article 309 of the Constitution.

[Placed in Library. See No. LT-322/91]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Pepsu Road Transport Corporation, Patiala, for the year 1988-89 under the sub-section (3) of section 35 of the Road Trans-

port Corporations Act, 1950 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pepsu Road Transport Corporation, Patiala, for the year 1988-89.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Pepsu Road Transport Corporation, Patiala, for the year 1988-89 together with Audit Report thereon under sub-section (4) of section 33 of the Road Transport Corporations Act, 1950 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of Pepsu Road Transport Corporation, Patiala, for the year 1988-89.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

- (6) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Accounts of the Pepsu Road Transport Corporation, Patiala, for the year 1989-90 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-323/91]